

## Annexure - 7

Name of the corporate debtor: India Mega Agro Anaj Limited

Date of commencement of CIRP: 16 November 2022

List of Creditors as on: 11 July 2024

## List of operational creditors (Government dues)

(Amount in ₹)

Sr No	Details of Claimant		Details of Claim Received		Details of claim Admitted				Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
	Department	Government	Date of Receipt	Amount claimed	Amount of claim admitted	Nature of claim	Whether related party?	% of voting share in COC					
1	Executive Engineer, MIDC, Nanaded	MIDC	15-01-2024	3,09,73,645	2,18,01,661	MIDC Dues	No	0.00%	-	-	91,71,984	-	Charges upto initiation of CIRP admitted. Extention charges for Covid period of 16 months excluded. Transfer charges rejected and can be claimed at the time of actual transfer.
2	DCIT, Circle 2, Aurangabad	Income Tax	16-1-2024	72,83,77,040	72,83,77,040	Income Tax dues	No	0.00%	-	-	-	-	
3	Deputy Commissioner of State Tax, Nanded	State Tax	18-1-2024	10,47,85,460	5,90,59,249	GST dues	No	0.00%	-	-	4,57,26,211		Claims against orders passed after initiation of CIRP rejected
4	ESIC, Aurangabad	ESIC	24-1-2024	3,85,167	-	ESIC Dues	No	0.00%	-	-	3,85,167	-	No supporting documents provided
<b>Total</b>				<b>86,45,21,312</b>	<b>80,92,37,950</b>			<b>0.00%</b>			<b>5,52,83,362</b>	<b>-</b>	